

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 36440/2014

RAJENDRA KUMAR BARJATYA . & ANR.

Petitioner(s)

VERSUS

U.P. AVAS EVAM VIKAS PARISHAD . & ORS.

Respondent(s)

(FOR FDR RENEWAL

IA No. 63558/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-04-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Sushil Kumar Sharma, Adv.
Mr. Pahlad Singh Sharma, AOR
Mr. Vikas Kakkar, Adv.
Mr. Virendra Kumar, Adv.
Mr. Manish Kumar Mishra, Adv.
Mr. Kshitij Vedwal, Adv.
Ms. Ankhi Sarkar, Adv.

For Respondent(s)

Mr. Abhishek Kumar Singh, AOR
Ms. Anamika Yadav, Adv.

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

FDR be renewed for a further period of one year from the due
date of its maturity.

PRADIP Y. LADEKAR
Registrar